

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 69 of 2012

Dated: 6th November, 2012

**Present: Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V. J. Talwar, Technical Member**

In the matter of:

M/s. Balasore Alloys Ltd. Appellant (s)

Versus

Orissa Electricity Regulatory Commission & Anr..... Respondent(s)

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran, Mr.R.M.
Patnaik, Mr. Dhananjaya Mishra
& Mr. P.P. Mohanty**

**Counsel for the Respondent(s) : Mr.B.K. Nayak & Mr. Rutwik Panda
for R-1**

ORDER

Learned advocate for the appellant have filed the written note of arguments. Learned advocate for the Commission seeks time to file written note of argument. We reserved the judgment. Meanwhile, the Commission and also respondent no.2 will file written note of arguments within two weeks.

**(V.J. Talwar)
Technical Member**

**(P.S. Datta)
Judicial Member**

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